

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.153/KB/2017
CP No.-1054/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		Desire Suppliers Pvt.Ltd. & Ors	
Under Section		391(2) 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RAVI ASOPA Adm. for Petitioners *Re*

2. TIA INLA
Dy. Director
O/o RDC(ER)
Ministry of Corporate Affairs
for *24.11.17*

ORDER

Ld. Counsel for the petitioners and Ms. Tainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)